GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

RAJYA SABHA
UNSTARRED QUESTION NO. 1715
TO BE ANSWERED ON 09.05.2016

Watershed Projects

1715. SHRI P. BHATTACHARYA:
SHRIMATI RAJANI PATIL:
SHRI RAMDAS ATHAWALE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of watershed projects sanctioned for various States in the country particularly Maharashtra under the Integrated Wastelands Development Programme and the Drought Prone Area Programme since these programmes were launched and till date;
(b) how many of these projects were launched and became functional and the total area benefited from them in each State, district-wise;
(c) the total funds released for the programme during the said period, State-wise; and
(d) the achievement made under each programme in the States, State-wise?

ANSWER

MINISTER OF STATE FOR RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a) & (b): The Integrated Wastelands Development Programme (IWDP) and the Drought Prone Area Programme (DPAP) were implemented on watershed basis in various states of the country including Maharashtra from 1995-96. A total of 29316 projects covering an area of 244.41 lakh ha were sanctioned under IWDP and DPAP up to 2006-07. With effect from 01.04.2007, no new projects were sanctioned but central funds were released for completion of the ongoing projects upto 2013-14. The State wise details of total number of projects sanctioned, area covered, funds released and number of districts in which projects sanctioned under these programmes are given at **Annexure**.

(c) & (d): A total of Rs. 8802.33 crore Central funds were released to the States for implementation of IWDP and DPAP projects from 1995-96 to 2013-14. The State wise details of funds released are given at **Annexure**. A comprehensive study of impacts of investments in watershed projects (IWDP, DPAP & DDP) was conducted by the department through National Institute of Rural Development (NIRD). A copy of the Study Report furnished by NIRD is available at the following url:

"http://dolr.nic.in/dolr/downloads/pdfs/Comprehensive%20Study%20of%20Impact%20of%20Investment%20in%20Watershed%20by%20NIRD.pdf".

The major findings of the study are as below (all the data included in the report are averages of a watershed of 500 ha area) :

- Groundwater table increased by 1.2 m
- Drinking water availability increased from 68% to 82%
- Cropping Intensity increased from 131 to 139
- Soil erosion reduced by 40%
- On an average of watershed, 48.5 ha. of cultivable wastelands brought under plough
- Additional area of 26 ha. under rainfed farming and 46 ha. under irrigation
- Up to 65 ha area was improved under vegetative cover
- Overall Milk production increased by 25.64%

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ANNEXURE-I

Annexure referred to in reply to part (a) (b) and (c) of Rajya Sabha unstarred Question No. 1715 due for reply on 09.05.2015

State wise details of projects sanctioned, area of the projects, funds released and number of districts covered under IWDP and DPAP

Sl. No.	Name of the State	IWDP				DPAP			
		No of Project Sanctioned	Areas of the Sanctioned projects (Lakh Ha)	Central funds released (Rs in crore)	No of Districts where projects were implemented	No of Project Sanctioned	Areas of the Sanctioned project (Lakh Ha)	Central funds released (Rs in crore)	No of Districts where projects were implemented
1	Andhra Pradesh	63	4.52	339.58*	13	2070	10.35	661.24*	5
2	Bihar	65	3.21	51.69	31	543	2.715	32.70	6
3	Chhattisgarh	70	3.84	181.25	14	1160	5.80	181.25	9
4	Goa	4	0.13	1.07	2				
5	Gujarat	84	5.51	230.24	20	2444	12.22	377.37	14
6	Haryana	26	1.28	49.12	12				
7	Himachal Pradesh	63	4.36	212.79	9	412	2.06	82.44	3
8	Jammu & Kashmir	37	2.18	66.60	12	560	2.80	57.81	5
9	Jharkhand	25	1.36	29.75	13	1595	7.97	67.25	15
10	Karnataka	86	5.59	276.67	22	2370	11.85	435.85	17
11	Kerala	29	1.49	45.97	13				
12	Maharashtra	84	5.32	230.47	30	3616	18.08	581.07	25
13	Madhya Pradesh	124	7.64	374.87	44	3267	16.335	605.21	27
14	Odisha	89	5.17	257.88	23	1319	6.595	230.80	8
15	Punjab	17	0.66	24.24	11				
16	Rajasthan	90	5.37	267.25	19	1107	5.535	214.17	11
17	Tamil Nadu	82	4.63	225.05	24	1622	8.11	277.43	18
18	Telangana	39	2.96		7	2172	10.86		6
19	Uttar Pradesh	130	8.59	385.54	53	1777	8.885	320.98	15
20	Uttarakhand	51	3.04	139.31	13	846	4.23	106.34	7
21	West Bengal	29	1.18	33.14	4	559	2.795	33.57	4
North Eastern States									
22	Arunachal Pradesh	145	4.29	176.40	14				
23	Assam	149	9.09	270.23	20				
24	Manipur	43	2.96	101.86	9				
25	Meghalaya	112	2.21	106.77	7				
26	Mizoram	52	4.34	200.28	8				
27	Nagaland	42	3.81	199.16	11				
28	Sikkim	25	1.48	43.45	4				
29	Tripura	22	1.00	16.22	4				
	Total	**1877**	**107.22**	**4536.85**	**466**	**27439**	**137.19**	**4265.48**	**195**

Note: The programme are not operational in Union Territories. DPAP programme was implemented in 17 States only.

* The release includes Telangana State